

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:306
ANSWERED ON:15.12.2011
CONSTRUCTION OF ROB/RUB SUB-WAYS
Patel Shri Lalubhai

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of the ongoing Railway Over Bridge/Under Bridge (ROB/ RUB)/sub-ways/link road rail bridge/Foot Over Bridge (FOB) projects in the country alongwith the funds allocated to such projects, zone-wise;
- (b) the number of such (ROB/RUB)/sub-ways/ link road rail bridge/Foot Over Bridge (FOB) projects which are running behind the schedule, zone-wise and the reasons for the delay;
- (c) whether there is any proposal to construct a sub-way at Vapi for vehicular traffic to replace the existing narrow sub-way;
- (d) if so, the details thereof including the time-schedule fixed for completion of such construction work and the funds allocated for the same; and
- (e) the steps being taken by the Railways to ensure timely execution of such projects?

Answer

MINISTER OF RAILWAYS (SHRI DINESH TRVEDI)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.306 BY SHRI LALUBHAI BABUBHAI PATEL IN LOK SABHA ON 15-12-2011 REGARDING CONSTRUCTION OF ROB/RUB /SUB-WAYS.

(a) & (b) A statement showing the number of the ongoing Railway Over Bridge/ Under Bridge (ROBs/RUBs) / Sub-ways /link road rail-bridge / Foot Over Bridge (FOB) projects in the country alongwith the funds allocated and status of the works zone-wise is Appended I & II respectively. ROB/RUB/Subways sanctioned on cost sharing in consultation with the State Govt. are, normally, jointly executed by the Road Authority (Approaches of ROB) and Railways (Bridge portion). The target date of completion is dependent on several factors like land acquisition, fund availability with the State Govt., sanction of corresponding work in the State budget, approval of General Arrangement Drawing, awarding of contracts, etc. As per fund availability and physical progress of works on Approaches & bridge proper, target dates for completion of such works are fixed.

(c) & (d) Vapi Nagar Palika has proposed to construct a subway of size 2 X 5.75M X 3.75 M, at km 170/31-171/01 in south of Vapi station in between near Railway Bridge No.278 km 170/30 and Railway Bridge No.279 km 171/20-22. The existing Railway Bridge No.279 is meant for waterway and is being used by light motor vehicles in fair weather. Railway has approved the proposal of subway on Deposit terms basis. Railway has also approved the General Arrangement Drawing (GAD) on dated 01.04.2011 and granted permission to execute the complete work by Vapi Nagar Palika, under supervision of RITES. Vapi Nagar Palika has awarded the contract of construction of subway on 21.10.2011. The expected date of completion of subway is July/2012. Fund required for construction of the subway is being allocated by the Vapi Nagar Palika, as this is a deposit work.

(e) Construction of ROB/RUB on cost sharing basis is a joint venture with Road authority. The progress is regularly monitored at various levels and coordination meetings are held with the Sponsoring Authorities for timely execution of such projects.